

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS) /35/09

Jaipur, Dated 04/03/2009

1. The transfer of Shri Narsingh Dass Vyas, RHJS, from the post of ADJ(FT) No.4, Ajmer to ADJ(FT), Parbatsar (Merta) made vide order No. Estt.(RJS) 30/09 dated 2.3.2009 is hereby cancelled with immediate effect.
2. The transfers / postings of following RHJS officers in the rank of ADJ(FT) made vide order No. Estt.(RJS) 30/09 dated 2.3.09 are modified as under :-

S.No.	Name of officer	From	To	Vice
	Sarva Shri			Sarva Shri
1	Dharam Dutt Sharma	ADJ(FT) No.3, Ajmer H.Q. at Kishangarh	ADJ(FT), Parbatsar (Merta)	Ravi Sharma
2	Ravi Sharma	ADJ(FT), Parbatsar (Merta)	ADJ(FT) No.3, Ajmer H.Q. at Kishangarh	Dharam Dutt Sharma

NOTE: The officers are directed to handover/takeover charge in accordance with Order No. 24/PI dated 23.11.1998.

BY ORDER,

24/3/09

REGISTRAR (ADMN.)